

(b) and (c). Besides the shortfall in BALCO's production for want of adequate power, production in other plants will also be below capacity during the current financial year on account of problems in power availability mainly in the first half of the year. In view of the large gap between the expected production and demand, the Minerals and Metals Trading Corporation has already contracted during 1980-81 for import of 105,700 tonnes of aluminium at an approximate value of Rs. 165 crores.

Issue of Licences for Export and Import

4609. SHRI CHITTA MAHATA: Will the Minister of COMMERCE be pleased to state:

(a) the names of the parties to whom import and export licences have been issued since January, 1980; and

(b) the method followed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) The names of the parties to whom import and export licences are issued, are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences". Copies of these Bulletins are supplied to the Parliament Library.

(b) Import/Export licences are issued to eligible persons, companies and firms in accordance with the provisions of import/export policy in force. The method followed for issuing these licences is laid down in 'Hand Book of Import-Export Procedures' published every year.

Visakhapatnam Steel Plant

4610. SHRI E. BALANANDAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Visakhapatnam steel plant will cost Rs. 100 crore more as a result of the official decision to change the product mix; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The matter relating to the capacity of the Universal Deam Mill in Visakhapatnam Steel Plant is still under consideration.

(b) Does not arise.

Foreign Exchange Reserves

4611. SHRI BHIKU RAM JAIN: Will the Minister of FINANCE be pleased to state:

(a) what is the position of the foreign exchange reserves till date including gold and special drawing rights; and

(b) the details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). The foreign exchange reserves (including Gold and Special Drawing Rights) as on 5th December, 1980 amounted to Rs. 5631.57 crores comprising of Foreign currency assets worth Rs. 4883.48 crores, Gold holdings equivalent to Rs. 225.57 crores and Special Drawing Rights equivalent to Rs. 522.52 crores.

राष्ट्रीयकृत बैंकों द्वारा अनुसूचित जातियों और अनुसूचित जनजातियों को दिये गये ऋण

4612. श्री हीरालाल द्वार० परमार : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या उन अनुसूचित जातियों तथा अनुसूचित जनजातियों और गरीब व्यक्तियों की, जिन्हें गत 5 वर्षों के दौरान राष्ट्रीयकृत बैंकों द्वारा ऋण दिये गये थे, राज्यवार तथा गुजरात में जिलावार तथा वर्षवार संख्या और ऋण दिये जाने के आधार तथा इस सम्बन्ध में तथ्यों सहित पूर्ण व्यौरा सभा पटल पर रखा जायेगा ?